

interest of successful investigation the names of other film stars cannot be disclosed at present.

LOSSES SUFFERED BY N.M.D.C. IN RESPECT OF BAILADILLA AND KIRIBURU IRON ORE MINES

3923. SHRI INDRAJIT GUPTA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Bailadilla and Kiriburu iron ore mines under the National Mineral Development Corporation are running at a loss;

(b) if so, the extent of losses annually for the last three years;

(c) the reasons for such unprofitable working despite the favourable contracts for the export of this ore to Japan; and

(d) the steps taken to reduce the losses and start earning profits at an early date ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) Yes, Sir.

(b) The losses incurred by the Corporation during the last three years are as under :—

(R. in Lakhs)

	Kiriburu	Bailadilla Deposit No. 14.
1966-67	44.65	—
1967-68	142.59	1.30
1968-69	101.14	63.65
Total :	288.38	64.95

(c) and (d). Iron ore export programme is primarily for the purpose of earning foreign exchange and is canalised through the Minerals and Metals Trading Corporation. To meet the requirement of huge quantities of iron ore for export of preferred chemical composition and in specific sizes, large mechanised mines are being developed in the public sector by the National Mineral Development Corporation viz., Bailadilla Project and others. The M.M.T.C. negotiates commercial transactions in the world market and enters into

contracts with buyers. Out of the sale price realised, railway freight, port charges, export duty and M.M.T.C.'s commission is paid. The balance of the amount only is passed on to the National Mineral Development Corporation. This amount falls short of the production cost incurred by N.M.D.C. As a result, this Company has to suffer losses. The direct production cost constitutes only a small fraction of the sales realisation. This admits of very little reduction. A proposal to reimburse the cash losses suffered by the National Mineral Development Corporation has been taken up with the Ministry of Finance as these losses have accrued for no fault of the Corporation.

SELECTION AND APPOINTMENT OF EMPLOYEES IN HINDUSTAN LATEX LIMITED, TRIVANDRUM

3924. SHRI P. VISWAMBHARAN :
SHRI MANGALATHU-
MADAM :

SHRI K. LAKKAPPA :
SHRI LAKHAN LAL KAPOOR :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the total number of employees in the Trivandrum Unit of Hindustan Latex Limited;

(b) the rules regarding selection and appointment of employees in that Unit;

(c) whether any complaints have been received alleging corruption and favouritism in making appointments;

(d) the number of Scheduled Caste and Scheduled Tribe employees in this unit; and

(e) the number of daily paid employees who have been subsequently absorbed into the regular monthly paid establishment ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : According to in-